

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Court-II**

Appeal No.149 of 2012

Dated: 9th November, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Madhya Pradesh Madhya Kshetra Vidyut
Vitran Co. Ltd.**

.... Appellant (s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Arvind Kumar Dubey

Counsel for the Respondent (s) : Mr. Sanjay Sen, Ms. Shikha Ohri,
Ms. Surbhi Sharma, Mr. Hemant
Singh, Mr. Anurag Sharma (R-1),
Mr. Praveen Kumar (R-2)

ORDER

On the prayer of the learned counsel for the respondent no.2, hearing is adjourned to **4th January, 2013.**

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

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